

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3726  
ANSWERED ON:19.04.2010  
AFFILIATION TO ITIS ITCs  
Toppo Shri Joseph ;Vivekanand Dr. G.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the criteria adopted by the National Council for Vocational Training for providing affiliation to the Industrial Training Institutes/Centres (ITIs/ITCs) in the country;
- (b) the number of proposals received, cleared and pending with the Union Government regarding affiliation of ITIs/ITCs in the country during each of the last three years and the current year, State -wise;
- (c) the reasons for the pendency;
- (d) whether the Union Government has received complaints regarding discrimination in affiliation of ITIs/ITCs in the country ; and
- (e) if so, the details thereof and the corrective steps being taken by the Union Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI HARISH RAWAT)

- (a) A copy of guidelines followed by the National Council for Vocational Training for providing affiliation to the Industrial Training Institutes/Centres (ITIs/ITCs) is enclosed at Appendix-I.
- (b) & (c) A statement indicating the number of proposals received, cleared and pending as on 31st March, 2010 regarding affiliation of ITIs/ITCs year-wise and state -wise is enclosed at Appendix-II. Major reasons for pendency/ non approval of the proposals are non-fulfillment of space norms, qualification of instructors, shortage of tools & equipments as well as non availability of requisite electrical power connection/load.
- (d) & (e) Grievances from affected institutes are received from time to time. They are examined in the light of directions of NCVT and decisions of the Sub-committee dealing with affiliation and corrective action taken on fulfillment of prescribed norms.